Event 1

International Regulators' Roundtable on "Collaborative Regulations using RegTech and Technology Platforms"
(18ᵗʰ May, 2022)
Venue : Suite No.294, Ashoka Hotel, Chanakyapuri, New Delhi

Brief of The Regulators Roundtable

The main aim of this International Regulators Roundtable is to cover the use of RegTech and Technology Platforms for the purpose of curbing spam and leveraging platform for effective management of countermeasures actions against fraudulent activities. The participants shall also discuss creating an echo system through RegTech and Technology Platforms for improving digital connectivity inside buildings. Digital Platforms, Tools and Processes developed and deployed for the purpose of curbing spam may also help in dealing more effectively with the fraudsters using telecom resources. If Lawful Enforcement Agencies, and other Regulators leverage the ecosystem developed for spam, they can gather more facts about the fraudsters almost on real-time basis and take action proactively. The Roundtable will have 3 sessions to discuss about use of innovations and new technologies to curb spams and fraudulent communications.

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"Collaborative Regulations using RegTech and Technology Platforms"
18th May, 2022 (Wednesday)

Proposed Session Plan

Sl. No.	Event **	Time
1.	**Registration**	9:45 – 10:15 hrs IST
2.	**Inaugural Address by Chairman TRAI**	10:30 – 10:40 hrs IST
3.	**Session-1: Leveraging Blockchain and AI/ML technologies to curb the spam and to deal more effectively with the fraudulent communications.** **Speakers :** 1. Mr. Mahendra Srivastava, Principal Advisor (QoS), TRAI 2. Mr. Sunil Bajpai, ex- Principal Advisor (QoS), TRAI 3. International Speaker -TBD 4. Naveen Jakhar, ADG, Security Cell, Haryana LSA, 5. Speaker from Reserve Bank of India - TBD 6. Speaker from NPCI - TBD	10:40 hrs – 11:45 hrs IST
	Tea	11:45 hrs – 12:00 hrs IST
4.	**Session-2: Leveraging AI/ML technologies to rate the digital connectivity inside buildings.** **Speakers :** 1. Mr. Asit Kadayan, Advisor (QoS), Telecom Regulatory Authority of India (TRAI) 2. Mr. Vikram Tiwathia, Cellular Operators Association of India (COAI) 3. National Training Institute for Policy Research, Training and Innovation (NTIPRIT), Department of Telecommunications (DoT) – TBD 4. Ministry of Housing and Urban Affairs (MoHUA) - TBD	12:00 hrs – 13:15 hrs IST
	Lunch Break	13:15 hrs– 14:15 hrs IST
5.	**High Level/ Ministerial session.** **Chief Guest**: Shri Piyush Goyal, Hon'ble Minister of Commerce & Industry, Consumer Affairs & Food & Public Distribution and Textiles (TBC)	14:30 hrs – 15:40 hrs IST

	Guest of Honour: Shri R. K Singh Hon'ble Cabinet Minister of Power and New & Renewable Energy (TBC). **Special Guest**: Shri Ashwini Vaishnaw Hon'ble Minister for Communications, Electronics & Information Technology and Railways (TBC) **Special Guest**: Mr. Malcolm Johnson Deputy Secretary general, International Telecommunications Union (ITU) (TBC) Welcome Address by Member TRAI Speeches by – Secretary DoT, Chairman TRAI, Special Guest, Guest of Honour, Chief Guest Vote of Thanks – Secretary TRAI	
	High Tea	15:40 hrs – 16:00 hrs IST
6.	**Session-3: Experience Sharing.** This session will be dedicated for sharing of experience by different speakers, including speakers representing International Regulators.	16:00 hrs – 17:00 hrs IST

*Subject to confirmation.